

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-206/2013/8228 /A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Suchandra Bhattacharjee,  
Principal Judge, Family Court,  
Dhubri.

Dated Guwahati, the 14<sup>th</sup> September, 2023.

Sub:- **Casual leave alongwith station leave permission.**

Ref:- Your letter No. FC.XII-3/2023/1125/E dated 11.09.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave for five days on 20.09.2023, 21.09.2023, 22.09.2023, 26.09.2023 and 27.09.2023, alongwith station leave permission, from the morning of 20.09.2023, till the evening of 27.09.2023.** The Counsellor, Family Court, Dhubri will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*  
**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-206/2013/8229/A, dated , 14-09-23**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
*[Handwritten mark]*